

MEGHALAYA LEGISLATIVE ASSEMBLY
BUDGET SESSION
UNSTARRED
QUESTIONS AND ANSWERS

Friday, the 12th April, 2013.

Entitlement for C & RD Scheme

Shri TITOSSTARWELL CHYNE

14. Will the Minister in-charge, Community and Rural Development be pleased to state :-

(a) Whether Sohra is entitled for Community and Rural Development Schemes?

(b) If so, the details of the scheme?

Shri PRESTONE TYNSONG

(Minister in-charge, Community & Rural Development)

(a) Yes, Sir it is entitled to all Community & Rural Development Schemes except MGNREGA.

(b) (i) Indira Awaas Yojana, (ii) SGSY/ NRLM, (iii) SRWP, (iv) CRRP, (v) CMSRDF, (vi) CD Schemes and (vii) ASF/MF.